

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No. 1330/31384-405/F.1(3)/Gaz/16 dated 16.07.2016, Sh. Vijay Kr. Dahiya, Addl. District Judge (Central), Tis Hazari Courts, Delhi is hereby appointed as Officer In-charge, RTI Branch (Central), Tis Hazari Courts, Delhi with immediate effect.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


(RAVINDER KAUR)

District & Sessions Judge (HQs)
Delhi

No. 41/ 864-873 /F.1(3)/Gaz/16

Dated : 06 JAN 2017

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Rakesh Tewari, District & Sessions Judge (North-East), Karkardooma, Delhi.
3. The Officer Concerned.
4. The Sr.AO(J)/AO(J), RTI Branch, Administration Branch (I,II&III) (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi